

[Shri K. C. Pant]
out of the Consolidated Fund of the State of Haryana for the services of a part of the financial year 1968-69.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Haryana for the services of a part of the financial year 1968-69."

The motion was adopted.

SHRI K. C. PANT : I introduce † the Bill.

18.36½ hrs.

HARYANA APPROPRIATION BILL, 1968*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : On behalf of Shri Morarji Desai, I beg to move for leave to introduce a Bill to authorise payment and appropriation on certain further sums from and out of the Consolidated Fund of the State of Haryana for the services of the financial year 1967-68."

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation on certain further sums from and out of the Consolidated Fund of the State of Haryana for the service of the financial year 1967-68."

The motion was adopted.

SHRI K. C. PANT : I introduce † the Bill.

18.37 hrs.

HARYANA APPROPRIATION (VOTE ON ACCOUNT) BILL 1968—*contd.*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : On behalf of Shri Morarji Desai, I beg to move** :

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Haryana for the services of a part of the financial year 1968-69, be taken into consideration."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Haryana for the services of a part of the financial year 1968-69, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER : The question is :

"That clauses 1, 2, 3, the Schedule, the 'Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title were added to the Bill.

SHRI K. C. PANT : I beg to move :

"That the Bill be passed".

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed".

The motion was adopted.

18.38 hrs.

HARYANA APPROPRIATION BILL, 1968—*contd.*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : On behalf of Shri Morarji Desai, beg to move** :

* Published in Gazette of India Extraordinary, Part II Section 2, dated 20-3-68.

† Introduced with the recommendation of the President.

** Moved with the recommendation of the President.

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Haryana for the services of the financial year 1967-68 be taken into consideration."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Haryana for the services of the financial year 1967-68, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER : The question is :

"That Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title were added to the Bill.

SHRI K. C. PANT : I beg to move :
"That the Bill be passed".

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed".

The motion was adopted.

18.39 hrs.

INDIAN MISSIONS ABROAD*

श्री कामेश्वर सिंह (खगरिया) : अध्यक्ष महोदय, हमेशा से कहा जाता है कि जो भारतीय मिशन बाहर हैं उनमें मितव्ययिता लायी जायगी। परन्तु अभी तो जो इस मामले में हो रहा है उसको देखते हुए हमें आती है। यह सारा हास्यास्पद है।

[SHRI G. S. DHILLON in the Chair]

आज ही एक प्रश्न था। मैं उसकी ओर आप का ध्यान दिलाऊंगा—इंडियन एम्बेसी इन वार्शिगटन स्टार्ड क्वेश्चन नं० 723, उसके उत्तर में कहा गया है :

"The question of economy consistent with functional efficiency in the Indian Embassy in Washington as well as other Indian Missions abroad is constantly and continuously under Government's scrutiny and attention. All possible steps are taken to ensure that public funds are spent with the utmost care and to the maximum advantage."

सभापति महोदय, यह पहले भी कहा जा चुका है और आज भी कहा गया है—परन्तु मैं आपके सामने एक दो मिसालें रखता हूँ—पिछले साल बजट सेशन के समय श्री मोरारजी देसाई ने कहा था कि लन्दन का जो डिप्लोमेटिक सेट-अप है, उसमें जो स्टाफ़ है, उसमें आधी कमी की जा सकती है, वहां पर साधारणतया चार करोड़ रुपये का खर्चा होता है। मैं मंत्री महोदय से जानना चाहूंगा—पिछले बजट सेशन को साल भर हो चुका है, वहां के स्टाफ़ में कितनी कमी की गई है। जो बात मुरारजी भाई ने पिछले साल कही थी, वही बात जो इनके इन्स्पेक्टर्स हैं, जो इण्डियन मिशन के स्टाफ़ को विखिट करते हैं, उनका भी कहना था, परन्तु मुझे खेद है कि आज तक इस मामले में कुछ नहीं हुआ है।

जो राजदूत यहां से जाते हैं, जिनको ये लोग अपायन्ट करते हैं, वे अपने आपको वहां पर हिन्दुस्तान का प्रेजिडेंट ही समझते हैं तथा जनता के पैसे का दुरुपयोग, फिजूलखर्ची करते हैं, इसके एक दो उदाहरण आपके सामने रखता हूँ—वहां एक राजदूत गये, उनका कहना था कि उनके फर्नीचर को ठीक रखने के लिये